

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT NO.III

CP-151(ND)/2017

**IN THE MATTER OF:**

M/s. Vasa Ceramics (P) Limited

.... PETITIONER

**SECTION :**

Under Section 252 (1)

**Order delivered on 08.8.2017**

**Coram :**

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner :-

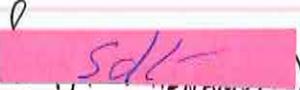
For the Respondent :-

**ORDER**

Learned Counsel for the petitioner is present. Ld. Representatives on behalf of the ROC/RD seeks some time to file the reply in relation to the petition.

For the said purpose, six weeks time is granted.

Post the matter on 27.9.2017.

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
08.8.2017